RAJASTHAN HIGH COURT, JODHPUR

:: NOTIFICATION ::

No.RJS/Estt./144/2022

Date:-02.12.2022

In partial modification of the earlier Notification No.RJS/Estt./06/2022 dated 27.01.2022 whereby 83 vacancies were notified in Civil Judge Cadre for the year 2022 pursuant to Rule 7 read with Schedule-III of the Rajasthan Judicial Service Rules 2010, a note is appended below the existing notes in the aforesaid notification as under:-

* "If the vacancies notified for Specially abled Persons with Benchmark Disabilities Category remain unfilled due to nonavailability of suitable candidates then the same shall be carried forward to the succeeding recruitment of Civil Judge Cadre as per the Rule 5(4) of Rajasthan Right to Persons with Disabilities Rules, 2018."

BY ORDER

REGISTRAR GENERAL

2112/1612